CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No.M.A.343 of 2001 (O.A.139/1992)

Date of order : 27.4.2001

Present: Hon'ble Mr. Justice R.N. Ray, Vice-Chairman
Hon'ble Mr. B.P. Singh, Administrative Member

UNION OF INDIA & ORS.

VS.

D.N. CHATTERJEE

For the original applicant: None

ORDER

R.N. Ray, V.C.

Heard 1d. counsel for both sides.

- 2. The respondents of O.A.No.139 of 1992 filed this M.A. for certain correction in the order dated 29.11.2000 passed in this matter.
- Id. counsel for the applicants submits before us that in the dast line of para-12 of the order dated 29.11.2000 the date of fixation of seniority of the applicant Sri D.N.

 Wrongly
 Chatterjee has been /typed as December, 1963 instead of December, 1965. So, the order be corrected.
- 4. Ld. counsel for the original applicant is absent.
- for the applicants, we allow this M.A. The last line of para 12 of the aforesaid order dated 29.11.2000 shall be read as follows:

"13.11.59 and December, 1965 respectively and fix pay notionally."

This order shall be treated as a part of the original order dated 29.11.2000. Accordingly, the M.A. stands disposed of.
No order as to costs.

ANDER(A)

VICE CHAIRMAN